

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 21 OF 2019 &  
APPEAL NO. 73 OF 2019**

**Dated: 09<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 21 OF 2019**

.... **Appellant(s)**

**Talwandi Sabo Power Ltd.**

**Vs.**

**Punjab State Electricity Regulatory Commission  
& Anr.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Akshat Jain  
Ms. Abiha Zaidi  
Mr. Saunak Rajguru

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Ranjitha Ramachandran  
Ms. Shubham Arya  
Ms. Poorva Saigal for R-2

**In the matter of:**

**APPEAL NO. 73 OF 2019**

**Nabha Power Ltd.**

**Vs.**

**Punjab State Electricity Regulatory Commission  
& Anr.**

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.  
Mr. Aniket Prasoon  
Mr. Pratik Das

Mr. P. Mukherjee  
Mr. Balram Verma, Rep.

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
  
Ms. Ranjitha Ramachandran  
Ms. Shubham Arya  
Ms. Poorva Saigal for R-2

**ORDER**

We have heard learned counsel for the parties for some time. List these matters for further hearing on **30.09.2019 at 2.30 P.M.**

**(S. D. Dubey)**  
**Technical Member**

*pr/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**